

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

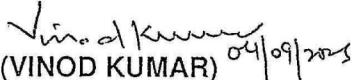
ORDER

In pursuance of High Court of Delhi, New Delhi Order No.35/G-I/Gaz.IA/DHC/2023 dated 29.08.2023, the cases which are more than 4 years old, as mentioned below in column No.3 pending in the Courts mentioned at column No.2 are hereby withdrawn and assigned to the Court mentioned at column No.4, for disposal in accordance with law, with immediate effect :-

S.No	Name of Transferor Court	Details of cases as per list attached	Name of the Transferee Court
(1)	(2)	(3)	(4)
1	Sh. Vijay Shankar, ASJ-04	Sl. No.01 to 10 Sl. No. 18 to 27= 20 cases	Sh. Surender Mohit Singh, ASJ (FTC)-01 Total = 20 cases
		Sl. No.40 to 49 Sl. No. 74 to 83= 20 cases	Ms. Saumya Chauhan, ASJ (FTC)-02 Total = 20 cases
2	Sh. Hem Raj, ASJ-08	Sl. No.01 to 20, 42 to 45= 24 cases	Sh. Surender Mohit Singh, ASJ (FTC)-01 Total = 24 cases
		Sl. No.21 to 40, 46 to 49= 24 cases	Ms. Saumya Chauhan, ASJ (FTC)-02 Total = 24 cases
3	Sh. Sunil Kumar Sharma, ASJ-09	Sl. No.01 to 09, 28 to 47= 29 cases	Sh. Surender Mohit Singh, ASJ (FTC)-01 Total = 29 cases
		Sl. No.10 to 18, 54 to 73= 29 cases	Ms. Saumya Chauhan, ASJ (FTC)-02 Total = 29 cases
4	Ms. Shivali Sharma, ASJ-03	Sl. No.25 to 36= 12 cases	Sh. Surender Mohit Singh, ASJ (FTC)-01 Total = 12 cases
		Sl. No.45 to 56= 12 cases	Ms. Saumya Chauhan, ASJ (FTC)-02 Total = 12 cases
5	Ms. Neha Paliwal Sharma, ASJ-05	Sl. No.47 to 56, 86 to 95, 103 to 122= 40 cases	Sh. Surender Mohit Singh, ASJ (FTC)-01 Total = 40 cases
		Sl. No.121 to 150= 30 cases	Ms. Saumya Chauhan, ASJ (FTC)-02 Total = 30 cases
6	Ms. Ambika Singh, ASJ-02	Sl. No.41 to 60= 20 cases	Sh. Surender Mohit Singh, ASJ (FTC)-01 Total = 20 cases
		Sl. No.69 to 88= 20 cases	Ms. Saumya Chauhan, ASJ (FTC)-02 Total = 20 cases

Important Note :-

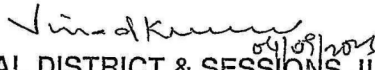
5. The transferor Court shall send the case files/ records/proceedings to the transferee Court a day in advance and shall ensure that the list of transferred cases is displayed outside the Court room with the instructions to the parties to appear before the transferee Court on the date fixed.
6. If there is any case connected with the above said cases, the same shall also be sent to the transferee Court alongwith the main case(s).


(VINOD KUMAR) 04/09/2023
PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

1018/
No. 31005-31021/Cases Transfer/Gaz./PDJ West/2023 Dated, Delhi the 04/09/23

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. The Judicial Officers Concerned.
4. The Branch Incharge, R&I Branch, West District to display the same on the display boards at conspicuous place of West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Facilitation Center, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
8. The PS to the undersigned.
9. For uploading on LAYERS.
10. For uploading on centralized website through LAYERS.
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.


PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)